

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	REKHA GINODIA VS EMERY FOODS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv. : For Petitioner
Mr. Abhir Lal Ghosh, Adv.
Mr. Prasun Ghosh, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter for arguments on **11/7/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)